

In the High Court of Judicature, Bombay.

Two day, the 14 day of March 1865.

SPECIAL APPEAL No. 1057- of 1864.

Bharoo Larnett deceased
his son and heir Chandra
Bharoo Shet Wance of the Kan-
-ker District
(Original Defendant)

Appellant

versus
Jeyram Bapaaji and Ba-
-rooroo Narayan Jeevint
Koolkar and Gumpettrao
Ballal and Nilkunt Ram-
-chandra and Govindrao
Rameshchandra and Subharam
Anant and Mahabhooroo
Anant and Naro Ramesh-
-chandra of the Kan-ker District
(Original Plaintiffs)

Respondent

Rs. 64-0-0-

The claim in the Original Suit was to recover possession of

a site ~~and~~ the property of the Pizzo in
which the Defts had built a shed

In Appeal No.

6 of 1864 the

of the District of the Konkan
the Decree of the Jy at Kalyan

at Ganna conferred
who had decreed for the

claim

A Special Appeal was preferred in the High Court on the grounds that (1) the sub-

stantial errors in law in the investiga-
-tion of the case which has produced error
in the decision of the case upon the
merits

merits in that the claim is barred by
the law of limitation, and that (2) the
Principal Sudur Amee was in error
in considering the document N^o 9 as
conclusive proof of the Plaintiff's title
the appellants not being parties therein.

The Court
contains the decision of the Court
below with costs.

R Couch

H H Jukes

A M Mander

MEMORANDUM OF COSTS incurred in Special Appeal No. 1057

of 1864 against the decision of the J^r. S. Amin of the District of the Nankun and disposed of on the 14th March 1865 by confirming the same.

BY THE APPELLANT—

<i>In the District.</i>		
In the <i>Moonsiff's Court</i> —	10	11 9
In the <i>J^r. S. Amin's Court</i> —	10	" 9
		20 12 6
<i>In this Court.</i>		
Stamp for Memorandum of Special Appeal	4	" "
Stamps for copies of Decree and Judgment	3	" "
Stamp for Vukeelutnama	2	" "
Batta for Process and Postage	9	" "
Sectioner's Fee	"	13 "
Vukeel's Fee	1	14 9
		20 11 9
Rupees		41 8 3

BY THE RESPONDENT.

<i>In the District.</i>		
In the <i>Moonsiff's Court</i> —	24	6 3
In the <i>J^r. S. Amin's Court</i> —	2	14 9
		27 5 "
<i>In this Court.</i>		
Stamp for Vukeelutnama	2	" "
Vukeel's Fee	1	14 9
		3 14 9
Rupees		31 3 9



W. J. S.
Seater

A. West
Registrar

The 14th day of March 1865.